GOVERNMENT OF INDIA MINES AND MINERALS LOK SABHA

UNSTARRED QUESTION NO:5418 ANSWERED ON:28.04.2000 CASES AGAINST COAL MAFIA RAM TAHAL CHOUDHARY

Will the Minister of MINES AND MINERALS be pleased to state:

- (a) the total number of cases registered by the CBI against the Coal-Mafia in Bihar during the last three years;
- (b) the details of cases in which action has been taken followed by the results of the inquiry held into these cases during the above period;
- (c) the details of the cases lying pending alongwith the reasons for delay in this regard; and
- (d) the action taken by the Government to check the increasing activities of Coal-Mafia alongwith the results thereof?

Answer

THE MINISTER OF STATE FOR MINES AND MINERALS

(SMT. RITA VERMA)

(a) to (d) The information is being collected from the Central Bureau of Investigation and will be laid on the Table of the House.